

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(8) C.P.(IB)-216/9/(MB)/NCLT/2018

CORAM:

Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON 11.06.2018

NAME OF THE PARTIES: Meridian Metala
V/s.
Gammon India Ltd.

SECTION OF THE COMPANIES ACT :9 of I&B Code 2016.

ORDER

1. The Learned Representative of the Petitioner is present.
2. On receiving the Petition Respondent debtor has filed a Reply, copy served on the other side. Seeking time to file Rejoinder by 20.06.2017.
3. Matter to be listed for hearing on **16.07.2018**.

SD/-
M.K. SHRAWAT.
Member (Judicial)

11.06.2018.

Aah/Suresh